

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 107(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

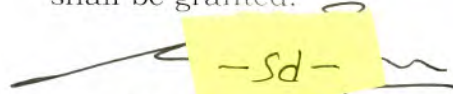
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Ms. Shipra Bhuttan (Proxy)		
	For the Respondent (s)	: Mr. Karan Malhotra, Advocate for R3 Mr. Dhananjay Mehlawat, Advocate for R4		

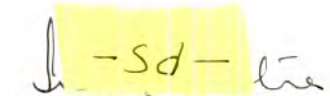
Order

Request for adjournment is being made by Ld. Counsel for the petitioner in CP No. 107/2014 who is also the Respondent in connected matter i.e. CP No. 100/2016 as the main counsel is in personal difficulty.

At request adjourned to 7th September, 2017. No further adjournment shall be granted.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)